

particular Centrally-Aided 'HEALTH' Scheme. The Government of Gujarat was allocated the following amounts during the Third Five Year Plan on account of all 'HEALTH' Schemes including Rural Water Supply :—

Year	(Rs. in Lakhs)
1961-62	96.73
1962-63	79.86
1963-64	77.25
1964-65	77.89
1965-66	123.46

In so far as 'Urban Water Supply Sanitation Programme, central assistance in Gujarat was given central assistance in the shape of 'loan' during the Third Five Year Plan period as detailed below :—

Year	(Rs. in Lakhs)
1961-62	90.72
1962-63	55.14
1963-64	101.96
1964-65	83.73
1965-66	135.89

Under the National Water Supply and Sanitation Programme, central assistance is being given in accordance with the following pattern :—

Urban Water Supply Schemes—100% loan
Rural Water Supply Schemes—50% grant
-in-aid.

(b) The required information is being collected from the State Government and will be laid on the Table of the Sabha as soon as received.

HOUSING LOANS TO SOCIETIES

3270. SHRI SRINIBAS MISRA : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) how much of the Housing loans granted by the Central Government to low and middle income groups have been utilised through the cooperative Societies, State-wise;

(b) whether there is any uniform percentage for such utilisation through cooperative societies; and

(c) if so, whether it has been enforced ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) to (c). The required information is being collected and will be laid on the Table of the House in due course.

COOLEY FUNDS

3273. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state :

(a) whether there was any increase in allocations for Cooley Funds during the year 1966-67 for different objectives; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Cooley funds are meant for loans to U.S. affiliated business firms and enterprises in India. During 1966-67 the total accruals for Cooley Funds were Rs. 20.66 crores as follows :

	(Rs. crores)
Total accruals upto 31-3-1967 :	112.79
Total accruals upto 31-3-1966 :	92.13
Accruals during 1966-67	20.66

LOANS SANCTIONED BY AGRICULTURE FINANCE CORPORATION IN U.P.

3274. SHRI SARJOO PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether the Agriculture Finance Corporation sanctioned any loans assistance for the functioning of the agricultural projects in Uttar Pradesh during the year 1966-67; and

(b) if so, the actual disbursement of utilisation during the above period?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI DESAI) : (a) and (b). No scheme for refinance was received by the Agricultural Refinance Corporation from Uttar Pradesh during the year 1966-67. However, one scheme received in September 1967 for sinking of tube-wells has been sanctioned in November 1967, involving a total financial outlay of Rs. 147.70 lakhs; the Corporation's commitment being Rs. 132.93 lakhs. No disbursement has so far been made against this sanction.